

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

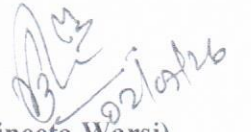
NGT/PB/847/Admn./2025/1535

Dated: 02nd July, 2026

OFFICE ORDER

Consequent upon her posting as Principal District Judge, Coimbatore in pursuance of Official Memorandum No. R.O.C. No.59489-A/2026-B2 dated 01.07.2026 of Hon'ble High Court of Madras, Smt. J. Sridevi, Registrar, NGT, SZB, Chennai is hereby relieved of her duties with effect 02.07.2026 (AN), to take up her new assignment.

This issues with the approval of the Competent Authority.


(Vineeta Warsi)
Registrar General

To,

Smt. J. Sridevi
Registrar, NGT, SZB, Chennai

Copy to: -

1. The Registrar General, Hon'ble High Court of Madras
2. The Divisional Head, Policy & Law Division, Ministry of Environment , Forests, & Climate Change, IPB, Jor Bagh, New Delhi – 110003
3. Deputy Registrar, NGT, SZB, Chennai
4. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
5. DDO, NGT (PB), New Delhi
6. PS to Hon'ble Chairperson.
7. PA to Registrar General, NGT (PB), New Delhi
8. RTI Cell, NGT (PB), New Delhi
9. Computer Section for updation on NGT website
10. Guard file (Admin)

(Vineeta Warsi)
Registrar General